

Emergent Petition Through e-mail

In the Court of the Principal District and Sessions Judge, Tiruppur

CrI.M.P. No. /2020

In

Crime No. /2020

U/s. 439 Cr.P.C.

S.No.	Accused Name and Father's Name	Address	Crime Number	Police Station	Offences	Name of the Court	Advocate Name and Enrolment Number
1.							
2.							
3.							

Kindly give a brief note on grounds for granting bail in the below given box is not more than 100 words:

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